

.1.

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Contempt Petition No.180/00089/2019
in Original Application No.180/00182/2016

Thursday, this the 19th day of December, 2019

C O R A M :

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

Mrs.Zuhara Ajmal, aged 54 years
W/o.Ajmal Palakkal, Junior Hindi Translator
O/o. The Commissioner of Central Excise & Customs
Calicut, residing at 'Mannath', 34/1002 A
Chulliyode Road, Civil Station, Calicut -673 0202
Ph.9895222121 ...Petitioner

(By Advocate Mr.Shafik M.Abdulkhadir)

versus

1. Mr.Ajay Bhushan Prasad Pandey
Age: Not known, Father's name: Not known
to the petitioner, Secretary
Department of Revenue,
Ministry of Finance, North Block,
New Delhi – 110 001

2. Mr.Ashok Kumar Pandey
Age: Not known
Fathers Name: Not known to the petitioner
Member (Admn & Vig)
Central Board of Indirect Taxes and Customs
North Block, New Delhi – 110 001

(By Advocate Mr.Anil Ravi,ACGSC)

This application having been heard on 19th December 2019, the Tribunal on the same day delivered the following :

.2.

ORDER (ORAL)

Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

Mr.Shafik M.A, learned counsel for the petitioner submits that he wishes to withdraw the CP(C) on instructions from the client. Hence CP(C) is closed as withdrawn. No costs.

**ASHISH KALIA
JUDICIAL MEMBER**

**E.K.BHARAT BHUSHAN
ADMINISTRATIVE MEMBER**

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List of Annexures

Annexure P1 - True copy of the order dated 22.1.2018 of this Tribunal in Original Application No.180/182/2016

Annexure P2 - True copy of the judgement dated 7.9.2018 of the Hon'ble High Court in O.P (CAT) No.119/2018

Annexure P3 - True copy of the letter F.No.A-23011/43/2016-Ad.IIA dated 16.9.2019 of the Under Secretary of the 1st respondent.

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